COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 36 OF 2017

Dated: 19th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Tamil Nadu Generation & Distribution Corporation Ltd. Appellant(s)

Vs.

M/s Ambika Cotton Mills Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Ms. Amali

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>22.11.2018.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

mk/tpd